

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 01 OF 2019

In the matter of:

Bridge E-Solutions Pvt LTd & Ors

Appellant

Vs

Bridge Solutions Group Inc.

Respondent

Present:

Mr. Pankaj Jain, Advocate for appellant.

Mr. Ashim Sood and Mr. Aditya Kumar, Advocates for Respondent.

ORDER

23.07.2019- At the joint request of the parties, the appeal is adjourned. Post the appeal for hearing on **20th August, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn